

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : CA(CAA)23(CHE)2024
Name of Petitioner :
& Maxivision Eye Hospitals Pvt Ltd
Name of Respondent :
Section : Sec 230-232 of CA, 2013

ORDER

Present: Mr. R.Inbaraju, Ld. Counsel for Applicant.

Section 230 application filed by the Resulting Company.

Synopsis has been filed vide SR. No.1771 dated 09.04.2024.

Non Applicant demerged company has filed the application before the NCLT,
Hyderabad.

List the matter before the Regular Bench on **18.04.2024**.

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[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-

[JYOTI KUMAR TRIPATHI]
MEMBER (JUDICIAL)